

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.218 – Appeal 04 of 2021  
Item No.219 – IA 788 of 2021  
In  
CP(IB) 404 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Nandish Patel

.....Applicant

V/s

MVOmni Projects(India) Ltd

.....Respondent

**Order delivered on 03/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Rushvi Adhyaru, Adv. for Mr. Pranav Trivedi, Adv.

For the State Tax Officer : Mr. Pranav Desai, Adv.

For the Respondent :

**ORDER**

**Appeal 04 of 2021 & IA 788 of 2021**

None appears for the applicant.

In the interest of justice, adjourned to 21.09.2023.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**